

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

23. C.P.(IB)-989(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: M/s Rotek Engineers

V/s.

Shapoorji Pallonji And Company Private Limited.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Petitioner, Mr. Bhagabati Prasad Padhy and counsel for the Respondent, Mr. Amir Arsiwala are present through virtual hearing.

The counsel appearing for the Corporate Debtor has been continuously making a representation as if they have filed an application to set aside the ex-parte order and also filed reply along with it since 27.01.2023. However, the counsel appearing for the Corporate Debtor orally participating the hearing and accordingly his arguments were heard.

Heard both sides and the **order is reserved.**

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)